

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. O.M No. PDD/Legal/48/2021 dated 19.04.2021.

**GOVERNMENT ORDER NO:-3452-JK (LD ) of 2021**  
**DATED:- 29 - 04 - 2021**

Sanction is hereby accorded to the appointment of Officers of Power Development Department as mentioned in column (3) of the annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 29 - 04 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal/Secretary to Government, Power Development Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government



Annexure to Government Order No. 3452JK(LD) of 2021 dated 29.04.2021

S.No.	No and title of the case		Name of the OIC
1	SWP2942/2018	Aisha Kharievs State and Ors	Dr. Des Raj Bhagat, (KAS) Additional Secretary, PDD
2	SWP3162/2019	Bilal Ahmad and ors.	Mr. Sanjay Kumar Tickoo, Under Secretary to the Govt. PDD
3	CPLPA06/2019	Manjeet Singh vsHirdeshsingh and ors	Mr. Sanjay Kumar Tickoo, Under Secretary to the Govt. PDD
4	CPSW648/2019	Anil Raina and orsVs State &Ors	Mr. Sanjay Kumar Tickoo, Under Secretary to the Govt. PDD
5	CCP(D) 41/2019	Sandeep Gupta VsAvinashDubey& ors	Mr. Waseem Malik (KAS) Deputy Secretary, PDD
6	SWP 2686/2019	MunshiMajid Ali Vs State &Ors.	Dr. Des Raj Bhagat, (KAS) Additional Secretary, PDD
7	SWP2455/2019	Mohd. Iqbalwani&orsVs State &Ors.	Dr. Des Raj Bhagat, (KAS) Additional Secretary, PDD
8	SWP2654/2017	Harvindersingh&O rsvs state &Ors.	Dr. Desh Raj Bhagat, (KAS) Additional Secretary, PDD
9	SWP2665/2018	Ghulam Ahmad Mir Vs state and ors	Dr. Des Raj Bhagat, (KAS) Additional Secretary, PDD
10	SWP/20842018	Ghulam Ahmad Mir Vs State and ors	Dr. Des Raj Bhagat, (KAS) Additional Secretary, PDD
11	SWP1969/2018	Ajay Kumar Vs Principal Secretary and ors.	Dr. TahirFirdous (KAS)Additional Secretary, PDD
12	CPSW110/2019	Nazirahamd Shah Vs State and ors.	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
13	SWP/8242018	Naveed Ahmad and Anr. vs state and ors	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
14	CPSW43/2019	Naveed Ahmad and Anr. Vs B.B.R. Subramaniam and ors.	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
15	CPSW613/2018	GhulamAhamd Mir VsHirdesh Kumar Singh and ors	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
16	SWP580/2019	Surinderkumarkakr oovs state and ors	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
17	WP(C 2219/2019	AaishaKharie and OrsVs state of J&K and ors	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
18	CPSW228/2018	Govind Ram and orsVshirdeshkumar	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
19	SWP528/2018	Nazir Ahmad choudharyvs state and ors	Mr. Waseem Malik(KAS) Deputy Secretary, PDD

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20	SWP421/2007	Paramjitsingh State and ors	Dr. TahirFirdous (KAS)Additional Secretary, PDD
21	SWP143/2019	Bashir Ahmad Shah vs State &ors.	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
22	LPA15/2020	Ashwanikumarsharma and ors Vs. UT of Jammu and Kashmir PDD &Ors	Mr. Waseem Malik(KAS) Deputy Secretary, PDD
23	SWP3033/2017	ArjunKhajuria and orsvs State and ors	Mr. Waseem Malik(KAS) Deputy Secretary, PDD
24	SWP1630/2018	Ghulam Ahmad Mir vs State and ors	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
25	SWP464/2018	Vijahat Ali Mir vs J&K State and Ors	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
26	CPLPA12/2019	DALEEP Kumar AND ORS. vs HARDESH KUMAR, COMM. P.D.D. AND ANR.	Dr. TahirFirdous(KAS) Additional Secretary, PDD
27	CPLPA11/2019	SanjeevkumarAND ORS. HARDESH KU164R, COMM.P.D.D.AN D ANR.	Dr. TahirFirdous(KAS) Additional Secretary, PDD
28	WP(C)/ 2008/2019	AjazAkram Khan State of J&K and Ors.	Dr. TahirFirdous(KAS) Additional Secretary, PDD
29	CPOWP39/2019	Mir Steel Mill Hirdeshkrsingh and ors	Dr. TahirFirdous(KAS) Additional Secretary, PDD
30	CPSW42/2019	Vijahat Ali Mir B.V.R Subramanyam and ors.	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
31	SWP850/2018	AsifHussainVs. State &Ors.	Mr. Waseem Malik(KAS) Deputy Secretary, PDD
32	CPSW690/2018	Ghulam Ahmad Mir Vs. Hirdesh Singh and ors	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
33	CPSW474/2018	Ghulam Ahmad Mir Hirdesh Kumar Singh and ors	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
34	SWP19/2019	Aisha Kharie State &Ors	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
35	LPA45/2020	Ashwani Kumar Sharma State and others	Mr. Waseem Malik(KAS) Deputy Secretary, PDD
36	WP(C)/ 2200/2019/	Manzoor Ahmad Itoo State of J&K and ors.	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
37	CPLPA16/2018	Rachna Devi Principal Secretary	Dr. TahirFirdous(KAS) Additional Secretary, PDD

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38	CPSW508/2018	Rajeev Singh Jamwal and ors State and ors	Mr. Sanjay Kumar Tickoo, Under Secretary to the Govt. PDD
39	SWP2674/2018	Latif Ahmad Shah &OrsVs. State and Ors	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
40	SWP189/2016	Lokesh Sharma &OrsVs State &Ors.	Mr. Waseem Malik(KAS) Deputy Secretary, PDD
41	CPLPA30/2018	Sudesh Kumar Verma State and ors	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
42	SWP809/2018	Munawar Ahmad Bhat and orsVs State of J&K U&Ors	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
43	SWP557/2019	MohdShafi Dar State and ors	Dr. Des Raj Bhagat, (KAS)Additional Secretary, PDD
44	WP(C/3802)/2019	Mushtaq Ahmad Dar Vs U.T of J&K &Ors	Mr. Waseem Malik, (KAS) Deputy Secretary, PDD
45	SWP/2484/2018	Aadil Hassan HajamVs State of J&K &Ors	Dr. TahirFirdous, (KAS), Additional Secretary, PDD
46	LPASW/95/2016	VikasChander State and ors	Dr. TahirFirdous(KAS) Additional Secretary, PDD
47	LPASW/183/2011	Satvindersingh State and ors	Dr. TahirFirdous, (KAS)Additional Secretary, PDD
48	LPA29/2020	Ashwani Kumar Sharma and orsVs UT of J&K and Ors.	Mr. Waseem Malik, (KAS) Deputy Secretary, PDD
49	SLP2952/2019	State of J&K Vs Power Provincial Employees	Dr. TahirFirdous, (KAS)Additional Secretary, PDD
50	OWP No.51/2009	State of J&K Vs NHPC	Dr. TahirFirdous, (KAS)Additional Secretary, PDD
51	OWP No.18/2009	NHPC Vs State of J&K	Dr. TahirFirdous, (KAS) Additional Secretary, PDD
52	OA No. 061/2020	Arun Kumar Vs UT of J&K &Ors.	Dr. Des Raj Bhagat, (KAS), Additional Secretary, PDD
53	OA No. 1078/2020	IrshadHussain&An r. Vs UT of J&K	Dr. Des Raj Bhagat, (KAS), Additional Secretary, PDD
54	OA No. 906/2020	Dinesh Kumar and Ors.	Dr. Des Raj Bhagat, (KAS), Additional Secretary, PDD
55	OA 12-2021	Mohd. Sadiq Azad	Dr. Des Raj Bhagat, (KAS)

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		&Ors. Vs UT of J&K &Anr.	Additional Secretary, PDD
56	WP C No.143/2019	Bashir Ahmad Shah Vs UT of J&K&Ors	Mr. Waseem Malik, (KAS) Deputy Secretary, PDD
57	CPSW No.238/2020 in WP Cno 1816/2020	Sumeer Sharma VsRohitKanal	Dr. Des Raj Bhagat, KAS, Additional Secretary, PDD
58	WP C No.171/2021	Shaziaahad VS U.T of JK	Dr. Des Raj Bhagat, KAS, Additional Secretary, PDD
59	CM No. /2021 in SWP No.2117/2018	AbidabbasBhatVs State of J&K	Dr. TahirFirdous, (KAS), Additional Secretary, PDD
60	SWP No.419/2016	Raghu singhJandla	Dr. Des Raj Bhagat, (KAS), Additional Secretary, PDD

For Arbitration Cases:-

Sr. No	Case title	Name of the Officer
01.	GVK Rattle Vs JKPDD	MD JKPDC Sh. Raja Yaqoob Farooq (IRS)
02.	Ircon International LtdVs JKPDD	Sh. Manhar Gupta, Chief Engineer Projects Jammu under over all supervision of MD, JPDCL, Jammu
03.	KEC International Ltd Vs State &Ors	Sh. BalvinderKundal,Chief Engineer Transmission (JKPTCL) Jammu
04	Ms Denson Engineers Vs State	Chief Engineer Distrbution Jammu (JPDCL) Mr. Gurmeet Singh MD Distribution JPDCL Jammu
05	Ali Baba Vs State	Sh. Ajaz Ahmad Dar, Chief Engineer Distribution Kashmir (KPDCL)

  
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